

governing public sector banks and financial institutions as also the provisions of Public Financial Institutions (Obligation as to Fidelity and Secrecy) Act, 1983.

#### Haj Traffic

1579. SHRI SYED SHAHABUDDIN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the expenditure incurred by the Air India on haj traffic during 1992, 1993 and 1994;

(b) the income received by or payable to Air India for the Haj traffic, year-wise;

(c) net profit or loss on Haj traffic year-wise;

(d) net profit or loss per pilgrim, year-wise; and

(e) net profit/loss per pilgrim as percentage of the Haj air charter fare, year-wise?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (e) The information is being collected and will be laid on the table of the House.

#### Encroachment on Airport Authority Land in Mumbai

1580. SHRI RAM NAIK: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of slum-dweller families or huts which encroach upon the land belonging to Airport Authority in Mumbai;

(b) whether there is any proposal to shift and rehabilitate these hutment-dwellers outside the airport land;

(c) if so, the number of families/huts proposed to be shifted, proposed place of shifting and the cost involved in shifting and resettlement on alternate accommodation;

(d) the proposed date of commencement of shifting and the anticipated date of completion thereof;

(e) whether the State Government and also the residents have agreed to the shifting; and

(f) if not, the action proposed to be taken by the Union Government in this regard?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) There are approximately 65,000 unauthorised hutments on the land belonging to International Airports Authority of India (IAAT) at Bombay airport.

(b) to (f) the matter is under consideration of the Government of Maharashtra, Department of Civil Aviation and IAAI.

#### Settlement of Debts of Sick Industries

1581. SHRI SHRAVAN KUMAR PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether there are guidelines of the Government/ Reserve Bank of India for settlement of debts outstanding against sick industries;

(b) if so, the details thereof;

(c) whether nationalised banks have agreed to waive

the loans of sick industries during 1992-93, 1993-94 and 1994; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (d) The information is being collected and will be laid on the Table of the House to the extent available.

#### Agricultural Labour

1582. SHRI UDDHAB BARMAN: Will the Minister of LABOUR be pleased to state:

(a) whether any survey has been conducted in the country to assess the number of agricultural workers;

(b) if so, the details thereof, State-wise;

(c) the steps taken to rehabilitate the agricultural workers;

(d) whether any review has been done to evaluate the success of the schemes meant for rehabilitation of agricultural workers; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P.A. SANGMA): (a) Yes, Sir. The 1991 census enumerated the agricultural workers.

(b) A Statement is enclosed.

(c) & (d) There is no scheme for the rehabilitation of agricultural workers as such.

(e) Does not arise.

#### Statement

Sl. No.	State/U.T.	No. of Agricultural Labourers		No. of Cultivators	
		(1991 Census)	(1991 Census)	(1991 Census)	(1991 Census)
1	2	3		4	
1.	INDIA	71,597,744(Excluding J&K)		110,702,346	
1.	Andhra Pradesh	11,625,159		7,891,167	
2.	Assam	844,964		3,559,117	
3.	Bihar	9,512,892		11,164,519	
4.	Gujarat	3,230,547		4,703,628	
5.	Haryana	896,782		1,829,530	
6.	Himachal Pradesh	58,668		1,125,311	
7.	Jammu & Kashmir	—		—	
8.	Karnataka	4,999,959		5,915,633	
9.	Kerala	2,120,452		1,015,983	
10.	Madhya Pradesh	5,863,029		12,904,121	
11.	Maharashtra	8,313,223		10,172,106	
12.	Manipur	47,350		437,499	
13.	Meghalaya	89,482		395,804	
14.	Nagaland	7,233		371,597	
15.	Orissa	2,976,750		4,598,500	